

[Shri Hathi]

STATEMENT OF CASES IN WHICH THE LOWEST TENDERS HAVE NOT BEEN ACCEPTED BY THE INDIA STORE DEPARTMENT, LONDON AND THE INDIA SUPPLY MISSION, WASHINGTON

**The Deputy Minister in the Department of Supply (Shri Jaganatha Rao):** Sir, I beg to lay on the Table a statement of cases in which the lowest tenders have not been accepted by the India Store Department, London, and the India Supply Mission, Washington, during the half year ending the 31st December, 1963. [Placed in Library. See No. LT-2829/64].

12.13 hrs.

MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

(1) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday the 21st April, 1964, adopted the following motion :—

“That this House do proceed to elect, in such manner as the Chairman may direct, five members from among the members of the House to associate with the Committee on Public Undertakings of the Lok Sabha from the 1st May, 1964 for the duration of the present Lok Sabha”.

I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 30th April, 1964, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee :—

1. Shri Abid Ali
2. Shri Lokanath Misra
3. Shri M. N. Govindan Nair
4. Shri T. S. Pattabiraman
5. Shri M. Govinda Reddy.

(2) In accordance with the provisions of sub-rule (6) of rule 162 of the

Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Companies (Profits) Surtax Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 22nd April, 1964, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.

PRESENTATION OF PETITION

श्री मोहन स्वरूप (पीलीभीत) : अध्यक्ष महोदय, मैं व्यवहार प्रक्रिया संहिता १९०८ के बारे में एक याचिकाकार श्री अग्रवाल द्वारा हस्ताक्षरित एक याचिका प्रस्तुत कर रहा हूँ।

12.14 hrs.

BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in Lok Sabha, during the week commencing 4th May, 1964, will consist of:

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of:

The Delhi (Delegation of Powers) Bill, 1963.

The Drugs and Cosmetics (Amendment) Bill, 1964, as passed by Rajya Sabha.

The Indian Railways (Amendment) Bill, 1964, as passed by Rajya Sabha.

The Durgah Khawaja Saheb (Amendment) Bill, 1963, as passed by Rajya Sabha.